



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,16th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
38	<a href="#">Review.Pet./150/2024</a> B/O, IN WA/11/2018 (D/O)	RABIN CHANDRA SARMA <b>Versus</b> CENTRAL BANK OF INDIA AND 2 ORS	MR S MUKTAR MR. K H CHOUDHURY	SC, CENTRAL BANK OF INDIA
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
39	<a href="#">WA/278/2024</a> B/O	N F RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR S K BEHARA MR J RAJBONGSHI	DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 16/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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28)	MR. J P SHARMA	19-08-2024	To	15-09-2024



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
52	<a href="#">WP(C)/388/2024</a> AT 2:00 PM	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR M J QUADIR MR S S ISLAM MR. A K HANNAN	SC, HIGHER EDU DY.S.G.I. SC, HEALTH AND F W
<b>MOTION</b>				
53	<a href="#">WP(C)/4126/2024</a> B/O	MADHYA MAJULI PARIJAT H. S. SCHOOL AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, AHSEC SC, SEC. EDU.
54	<a href="#">WP(C)/4138/2024</a> B/O	PAHARITA BORUAH KAKOTI AND 41 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
55	<a href="#">WP(C)/4140/2024</a> B/O	HASINUR JAMAN AND 28 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
56	<a href="#">I.A.(Civil)/2141/2024</a> B/O in <a href="#">WP(C)/3215/2024</a> <b>WITH</b> <a href="#">WP(C)/3215/2024</a>	MOINUL HOUQE, <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR S H MAHMUD	SC, SEC. EDU.
		MOINUL HOUQE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	SC, SEC. EDU.
<b>ADMISSION</b>				
57	<a href="#">WP(C)/140/2022</a> FIXED	RIMJHIM BARTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B J GHOSH MRS. B HAZARIKA	SC, SEC. EDU.

58	<a href="#">WP(C)/4850/2022</a> FIXED	MD. RIYAJUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, SC, FINANCE ASSTT.S.G.I.
59	<a href="#">WP(C)/6197/2022</a> FIXED	ACHALA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MRS P RAI MR H BEZBARUA MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. S. SAIKIA MR. R DEKA	SC, HIGHER EDU GA, ASSAM SC, SEBA

**ORDERS**

60	<a href="#">Review.Pet./129/2024</a> WP(C) 3048/2023 (D/O), FIXED	ARUP KAR AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR H K NATH A J KASHYAP MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM MR. K P PATHAK (r-7)
61	<a href="#">Review.Pet./130/2024</a> WP(C) 3051/2023 (D/O), FIXED	ARJUARA BEGUM AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR H K NATH A J KASHYAP MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM MR. K P PATHAK (r-7)
62	<a href="#">WP(C)/3210/2024</a> B/O	KANAILAL DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 16/08/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
50	<a href="#">Crl.Pet./93/2024</a> WITH LCR FILES, FIXED	ISLAM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR A HOSSAIN	MR. S N ADHYAPAK (R-2) MS. B DAS (R-2) PP, ASSAM
<b>ORDERS</b>				
51	<a href="#">I.A.(Crl.)/98/2023</a> WITH OFFICE NOTE, LCR 5 FILES, FIXED in Crl.A./41/2023 <b>WITH</b> <a href="#">Crl.A./41/2023</a>	BHARAT PAMEGAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N MILI MS C BURAGOHAIN	PP, ASSAM
52	<a href="#">I.A.(Crl.)/790/2023</a> WITH LCR 4 FILES, FIXED in Crl.A./322/2023  <b>WITH</b> <a href="#">Crl.A./322/2023</a>	BHARAT PAMEGAM <b>Versus</b> THE STATE OF ASSAM AND ANR.  RAHUL MODAK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N MILI MS C BURAGOHAIN  MR. N SARKAR MR M RAHMAN MS A HUSSAIN MR P K BASU MR A BANERJEE	MR. A GANGULY (r-2) MR. A DUTTA (r-2) PP, ASSAM  MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
		RAHUL MODAK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N SARKAR MR P K BASU MR A BANERJEE	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
<b>HEARING</b>				
53	<a href="#">Crl.A./84/2019</a> WITH LCR 2 FILES, B/O	SRI DHIRAJ SARMA <b>Versus</b> SRI KAKIL NAMASUDRA	MR H K SARMA	MR. S ROY MR R DAS MR R DAS

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 7**

**[DIVISION BENCH-II**

**THIS BENCH WILL RISE AT 1:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
21	<a href="#">WP(C)/4973/2020</a> FIXED, WITH LCR	JAYEDA @ JAYEDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	G UDDIN MR D K RAJAK MS. P A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

LEAVE NOTE OF ADVOCATES FOR 16/08/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
75	<a href="#">WP(C)/7695/2018</a> AT 10:30 AM	SAHIDUL ALAM <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD AND 5 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, APDCL
<b>MOTION</b>				
76	<a href="#">WP(C)/7574/2023</a> FIXED	RAM KUMAR NUNIA AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. U SAIKIA MR. S D ROY MS. S SARMA	MRS. R DEVI DY.S.G.I.
<b>ADMISSION</b>				
77	<a href="#">WP(C)/7293/2023</a> FIXED	MANDA RAY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D GOGOI MR H P NEPAL MR P H KONWAR	SC, AG SC, P W D
78	<a href="#">WP(C)/2396/2024</a> FIXED	JADAV SARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R R SAIKIA	GA, ASSAM
<b>ORDERS</b>				
79	<a href="#">WP(C)/7111/2022</a> FIXED	ABDUL LATIF SK AND 44 ORS <b>Versus</b> THE STATE OF ASSAM AND 68 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH	MR. A M BORA (r-4) GA, ASSAM MR. J PATOWARY (r-5) MR. S ISLAM (r-1-16, 18-24, 26-34, 36-42, 44-69) MR A HAWARI (r-1-16, 18-24, 26-34, 36-42, 44-69) MS. C CHOUDHURY (r-4) MR. V A CHOWDHURY (r-5) SC, REVENUE
80	<a href="#">I.A.(Civil)/2434/2024</a> CONNECTED WITH ITEM NO. 48 OF THE DAILY CAUSE LIST in WP(C)/3769/2024	DR DHRUBA JYOTI CHETIA <b>Versus</b> SAILENDRA KUMAR DEURI AND 7 ORS G	MR. K K PHUKAN MS N BEGUM	MR. K N CHOUDHURY GA, ASSAM MR. A K DUTTA (R-7)
81	<a href="#">WP(C)/3547/2024</a> FIXED	LAKHI HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. S BORTHAKUR	GA, ASSAM SC, EXCISE DEPTT.
	<b>WITH</b> <a href="#">I.A.(Civil)/2437/2024</a> in WP(C)/3547/2024	LAKHI HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/08/2024

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20)	MR M Z AHMED	16-08-2024	To	16-08-2024
21)	MS B DUTTA	16-08-2024	To	16-08-2024
22)	MR. A M DUTTA	16-08-2024	To	16-08-2024
23)	MD. I HUSSAIN	16-08-2024	To	16-08-2024
24)	MR. N J DUTTA	16-08-2024	To	22-08-2024
25)	MR. M BISWAS	16-08-2024	To	20-08-2024
26)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
27)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
28)	MR. J P SHARMA	19-08-2024	To	15-09-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Friday,16th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
33	<a href="#">Arb.P./2/2024</a> FIXED	JWIL- RANHILL JV <b>Versus</b> GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND ANR	MS P AGARWAL MR I HASIEB MR. B J DAS	SC, G M D A
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
34	<a href="#">Arb.P./11/2024</a> FIXED	M/S G.D. ENGINEERING CONSTRUCTION <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 16/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,16th August 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

**COURT NO: 14**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
59	<a href="#">Crl.Pet./122/2013</a>	SMT. MONITA BORGHAIN <b>Versus</b> SUBHASH BANIK	MR.A SARMA MR.S SARMA MR.T K BHUYAN MR.S K DEKA MR.J DEKA	MR.A K JAIN PP, ASSAM
<b>WITHDRAWAL</b>				
60	<a href="#">Crl.Pet./439/2023</a> FIXED	SOURAV DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K ZAMAN MR S H SIKDAR MR. S HAQUE S YESMIN	PP, ASSAM
<b>MOTION (BA)</b>				
61	<a href="#">Bail Appln./2388/2024</a> FIXED	ALOM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
<b>WITH</b>				
62	<a href="#">Bail Appln./2348/2024</a>	JANMONI BARUAH <b>Versus</b> THE STATE OF ASSAM	MR G Z AHMED MR S A REEYAZ	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
63	<a href="#">Bail Appln./2157/2024</a> FIXED	MD. SHAZARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MRS J DUTTA MR. A K AHMED MD A ISLAM	PP, ASSAM
64	<a href="#">Bail Appln./2203/2024</a> (CONNECTED WITH ITEM NO. NO. 36 IN THE DAILY CAUSE LIST), FIXED	AYUB ALI @ AYUB KHAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MS R DEKA	PP, ASSAM
<b>ORDERS</b>				
65	<a href="#">I.A.(Crl.)/750/2024</a> BA 2364/2024(D/O), B/O in Bail Appln./2364/2024	ASAD ALI MOLLAH <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/08/2024

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**2:00 PM to 4:45 PM**

**[ For Friday,16th August 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
50	<a href="#">Test.App./3/2022</a> (AT 10:30 AM)	SMT. PRATIMA DUTTA <b>Versus</b> SMT. RUPALI BAGRLARY	MR D CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA	MR B P BORAH MR P J DUTTA MR R S RONGHANG
<b>WITH</b>				
51	<a href="#">CRP(IO)/290/2022</a>	RUPALI BAGRLARY DUTTA <b>Versus</b> SMT. PRATIMA DUTTA AND 5 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR D CHOUDHURY MR M CHOUDHURY MR N RAY
52	<a href="#">CRP(IO)/348/2023</a> (AT 10:30 AM)	NAZRUL ISLAM <b>Versus</b> KHALILUR RAHMAN (SINCE DECEASED REPRESENTED BY HIS LRS), FATEMA BEWA AND 4 ORS.	MR S HOQUE	
53	<a href="#">Tr.P.(C)/46/2024</a> (AT 10:30 AM)	SAJIDA JESMIN <b>Versus</b> ABDUL HASHIM	MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. I H LASKAR (R-1) MR. P K DEKA (R-1) MR J H LASKAR (R-1) MR. P DAIMARY (R-1) MR. R. KARIM (R-1) MS. N M LONGKENG (R-1)
<b>ADMISSION</b>				
54	<a href="#">Tr.P.(C)/36/2024</a> FIXED	AZMIRA BEGUM <b>Versus</b> RAFIKUL ISLAM	MR. R ALI MR H A AHMED DR. R HOQUE MR. MUSTAFA HUSSAIN	MR. A M AHMED P. GHOSH
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
55	<a href="#">RSA/152/2024</a> CAVT. NO.07752/024, B/O	SONABAN KHATUN AND 9 ORS <b>Versus</b> DALIMAN BIBI AND 11 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. A R SIKDAR MR N AHMED FOR CAVEATOR
<b>WITH</b>				
	<a href="#">I.A.(Civil)/2441/2024</a> in RSA/152/2024	SONABAN KHATUN AND 9 ORS <b>Versus</b> DALIMAN BIBI AND 11 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. A R SIKDAR MR N AHMED FOR CAVEATOR
<b>ORDERS</b>				
56	<a href="#">I.A.(Civil)/2003/2024</a> (CONNECTED WITH ITEM NO. 29 IN THE DAILY CAUSE LIST), FIXED in MFA/14025/2023	THE UNION OF INDIA <b>Versus</b> M/S PURBANACHAL CEMENT LTD.	MR. K GOGOI	M. KALITA DIVYANSH RATHI



**WITH**  
[MFA/14025/2023](#)  
(Filing Number)

UNION OF INDIA REPRESENTED BY THE MR. K GOGOI  
GENERAL MANAGER CLAIM NF RAILWAY  
**Versus**  
M S PURBANCHAL CEMENT LTD B

**WITH**  
[L.A.\(Civil\)/14067/2023](#)  
(Filing Number)

UNION OF INDIA REPRESENTED BY THE MR. K GOGOI  
GENERAL MANAGER CLAIM NF RAILWAY  
**Versus**  
MS PURBANCHAL CEMENT LTD

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LEAVE NOTE OF ADVOCATES FOR 16/08/2024

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,16th August 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
51	<a href="#">WP(C)/4100/2024</a> FIXED	ASHOK KUMAR BARNWAL <b>Versus</b> THE BANK OF INDIA AND ANR	MR. J LASKAR MR. N H LASKAR	
<b>ADMISSION</b>				
52	<a href="#">WP(C)/7786/2017</a> FIXED	BINITA BAZARIKA <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MS.D GHOSH MS.N DEKA	ASSTT.S.G.I.R1 SC, HEALTH(R2 & 3)
53	<a href="#">WP(C)/808/2021</a> FIXED	UTTAM KUMAR SARDA AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S KATAKEY MR H K SARMA	MR D K MISHRA (R-5 to 11) MS. S JAHAN (R-7,9,11) MR B PRASAD (r-2) MR B PRASAD (r-2) MS M BORCHETIYA (R3, R4) MR P J BORAH (R-5 to 11) MR S DUTTA (R3, R4) SC, GMC MR. SIDHANT DUTTA (R3, R4)
54	<a href="#">WP(C)/2970/2023</a> B/O	SHIVAM TRANSCON PRIVATE LIMITED- AMRIT KUMAR BURAGOHAIN (JV) <b>Versus</b> THE GENERAL MANAGER, NORTH EAST FRONTIER RAILWAY, MALIGAON AND 3 ORS.	MR. U K NAIR MR H K DAS MR. M P SARMA MS S SARMA HAZARIKA MR N K SARMA	MR. B CHAKRAVARTY MR. B CHAKRAVARTY DY.S.G.I.
55	<a href="#">WP(C)/3977/2023</a> BY SLIP	M/S BRAHMAPUTRA ASSOCIATES <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR M Z AHMED MS. B DUTTA MR. M NATH MR. D P BORAH MR. A M DUTTA MR B P BORAH MR P J DUTTA	GA, ASSAM SC, FINANCE
56	<a href="#">WP(C)/5961/2023</a> FIXED	NORTH EAST ENVIRO TECH PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MS. SUDAKSHINA K. MR B KAUSHIK MS A M DCOSTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
57	<a href="#">WP(C)/2782/2024</a> BY SLIP	PARBIN SULTANA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR. M DEKA	GA, ASSAM SC, PCB

58	<a href="#">WP(C)/3376/2024</a> FIXED	BIJOY KUMAR KANO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, P AND R.D. GA, ASSAM
59	<a href="#">WP(C)/3423/2024</a> FIXED AT 2:00 P.M.	BHUPEN DAIMARY <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA	SC, GST DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 16/08/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH**

**ITEM NOS. 42 AND 43 IN THE DAILY CAUSE LIST  
HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
52	<a href="#">AB/1237/2024</a> WITH OFFICE NOTE, B/O	NIZAM UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN MR M Z RAHMAN	ALHAJJ I UDDIN(R-2) MR. N H MAZARBHUIYAN (R-2) MRS. R MOMTAZ(R-2) MR. M R SODIAL (R-2) MR. M H SAIKIA (R-2) MD G HUSSAIN MR R I BHUYAN (R-2) MR R HOQUE(R-2) MS B H SHIRIN (R-2) PP, ASSAM MR. A I UDDIN(R-2)
<b>MOTION (BA)</b>				
53	<a href="#">Bail Appln./2444/2024</a> B/O	AJIT RABHA @ GARO <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
54	<a href="#">Bail Appln./1073/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. ANJAR HUSSAIN/ALI @ ANSARUL <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P K SARMA MS R SAHIN	MS. D GHOSH (R2) MS N DEKA (R2) MS H BETALA (R2) MR I CHAKMA (R2) MR. S. K. CHAKMA (R2) PP, ASSAM
55	<a href="#">Bail Appln./1859/2024</a> WITH CASE RECORD(SCANNED COPY), B/O	KAIFUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR UNUSH KHAN MR S DAS	PP, ASSAM
<b>BAIL HEARING</b>				
56	<a href="#">AB/1841/2024</a> WITH OFFICE NOTE, FIXED	JUBEL KHAN <b>Versus</b> THE STATE OF ASSAM	TINKU SOM MR H DAS MS. U HAZARIKA MS S ISLAM	PP, ASSAM
57	<a href="#">AB/1914/2024</a> FIXED	ABDUS SALAM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N K KALITA	PP, ASSAM

**ORDERS**

58	<a href="#">I.A.(CrI.)/482/2024</a> WITH OFFICE NOTE, LCR 5 FILES, FIXED in CrI.A./144/2024 <b>WITH</b> <a href="#">CrI.A./144/2024</a>	MUNTAZ ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR	MS P DAS, AMICUS CURIAE FOR R-2 PP, ASSAM
		MUNTAZ ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MR S HUSSAIN	MS P DAS, AMICUS CURIAE FOR R-2 PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/08/2024

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28)	MR. J P SHARMA	19-08-2024	To	15-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,16th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
52	<a href="#">AB/1938/2024</a> FIXED	DHARANIDHAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MRS J M KONWAR MR H AGARWAL MR J SINGH	
<b>BAIL HEARING</b>				
53	<a href="#">AB/1858/2024</a> FIXED	PRAGYA TIWARI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B GOGOI MR A CHALIHA MR M BHUYAN	PP, ASSAM
54	<a href="#">AB/1984/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NUR ALAM MONDAL@ NUR ALOM MANDAL, <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 16/08/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
52	<a href="#">CRP(IO)/209/2023</a>	THE PRINCIPAL CUM SECRETARY DHUBRI LAW COLLEGE <b>Versus</b> ABDUL KUDDUS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	DR G J SHARMA
<b>MOTION</b>				
53	<a href="#">CRP(IO)/303/2024</a> B/O	ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LIMITED AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. SURAJIT DAS MR. P P DAS	DY.S.G.I.
54	<a href="#">AB/2132/2024</a> B/O	GIASUDDIN ALIAS GIASUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
<b>ADMISSION</b>				
55	<a href="#">RSA/287/2014</a> BY SLIP	MUSST. RAHATAN NESSA and 7 ORS. <b>Versus</b> ISMAIL HUSSAIN and 50 ORS.	DR.B AHMED MR.A M BUZARBARUAH MR.N HAQUE MS.M BARMAN MR.M HUSSAIN MS.D GHOSH MR.S R BARBHUIYA MR. B HALDAR (p 1 to 7) MS.K DAS R L CHUTIA (p 1 to 7)	MR.H R A CHOUDHURY(R-1,3TO6,8TO11,12TO29) MR.F U BORBHUIYA(R-1,3TO6,8TO11,12TO29) MR. K R PATGIRI MR. K R PATGIRI MR.R A CHOUDHURY(R-1,3TO6,8TO11,12TO29) MRS. C DAS (R13A, R13B, R13C, R13D, R13E)
	<b>WITH</b> <a href="#">MC/3244/2014</a> <b>in</b> RSA/287/2014	MUSST. RAHATAN NESSA and 7 ORS. <b>Versus</b> ISMAIL HUSSAIN and 50 ORS.	MR.A M BUZARBARUAH MS.M BARMAN MS.D GHOSH MS.K DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/4314/2019</a> <b>in</b> RSA/287/2014	JULIYA KHATUN AND 4 ORS <b>Versus</b> RAHATAN NESSA AND ORS	MR. M KHAN MR R ISLAM MR J RAHMAN	MR F U BARBHUIYA MR. K R PATGIRI MR M BARMAN
<b>ORDERS</b>				
56	<a href="#">MC/3365/2014</a> in RSA SL. NO. 234587, FIXED	MUNIA CHAUHAN <b>Versus</b> SRI SUKHLAL DAS and 7 ORS,	MRR R ADHIKARI MR.C K S BARUAH MS.H TERANGPI	MS.K YADAV(R-1 & 2) MR.A KABRA(R-1 & 2) MS.D L DEKA(R-2)

**HEARING**



57	<a href="#">RSA/81/2022</a> WITH LCR, B/O	SRI PRATAP BORA AND 2 ORS <b>Versus</b> SMTI NIRMALI BORA AND ANR	MR. A K GUPTA MR. R S MISHRA	MS S DAS
58	<a href="#">MFA/29/2023</a> WITH LCR, B/O	NEW INDIA ASSURANCE CO . LTD. <b>Versus</b> MOTIUR ALI @ MOTIUR RAHMAN B	MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR	MR. M A SHEIKH MS F INTAZ (r-1,2,3) MR. M R Z CHOUDHURY MR B KALITA (r-1,2,3) MR. W A SHEIKH
	<b>WITH</b> <a href="#">I.A.(Civil)/962/2023</a> <b>in</b> MFA/29/2023	NEW INDIA ASSURANCE CO . LTD. <b>Versus</b> MOTIUR ALI @ MOTIUR RAHMAN B	MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR	MS F INTAZ (r-1,2,3) MR B KALITA (r-1,2,3)

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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
58	<a href="#">WP(C)/4139/2024</a> B/O	ABDUL MOZID AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY MR. A F N U MOLLAH MD H R AHMED K ZAMAN	SC, P AND R.D. GA, ASSAM
<b>ADMISSION</b>				
59	<a href="#">WP(C)/7750/2018</a> FIXED	CHUMI GOSWAMI <b>Versus</b> STATE BANK OF INDIA AND 4 ORS.	MR. S C BISWAS MR. RAJARSHEE DE MS A DAS MR. F A HASSAN	MR H BURAGOHAİN (R4) MR S S SHARMA (R4) MS L SHARMA (R4) MR. R GOSWAMI (R5) MR. R GOSWAMI (R5) DR. B N GOGOI (R1-R3) MS. M SAIKIA (R5) MS. P BORTHAKUR (R5)
60	<a href="#">WP(C)/3590/2019</a> FIXED	BARBARI UNNYAN SAMITY AND 6 ORS. <b>Versus</b> M/S. BRAHMAPUTRA BUSINESS PVT. LTD. AND 6 ORS.	MR. P K DAS MS. B DAS	GA, ASSAM MR. B. CHOUDHURY MR. S. BORA MR. B. GOGOI SC, GMC SC, GDD
61	<a href="#">WP(C)/8722/2019</a> FIXED	ANANDA BORO AND 84 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS F AHMED MR. S A AHMED MS M GOGOI MRS. P PHUKAN	GA, ASSAM SC, BTC ASSTT.S.G.I. SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/2431/2024</a> <b>in</b> WP(C)/8722/2019	ANANDA BORO AND 84 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S A AHMED	GA, ASSAM DY.S.G.I. SC, BTC SC, REVENUE
62	<a href="#">WP(C)/4419/2021</a> BY SLIP	KALYAN KUMAR PATHAK <b>Versus</b> STATE POLICE ACCOUNTABILITY COMMISSION AND 2 ORS	MR. T DEURI MS T WAPANGLA	GA, ASSAM

63	<a href="#">WP(C)/1129/2022</a> FIXED	KUNJA MOHAN NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR G R A MOTTAQUEE	GA, ASSAM SC, AG MR. N UPADHAYAY, SC, IRRIGATION DEPTT. MR. R BORPUJARI, SC, FINANCE DEPTT. MR B GOGOI, SC, FINANCE DEPTT. SC, IRRIGATION SC, K A A C
64	<b>WITH</b> <a href="#">WP(C)/2804/2022</a>	SMT. KRISHNA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR G R A MOTTAQUEE	SC, AG (A AND E) GA, ASSAM SC, K A A C SC, IRRIGATION SC, FINANCE
65	<a href="#">WP(C)/8232/2022</a> BY SLIP	GOKUL CHANDRA DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K M HALOI	MR. S S ROY (R- 2,3,4) MR. S S ROY (R- 2,3,4) MR. M SARMA (R5) DY.S.G.I.
66	<a href="#">WP(C)/1692/2023</a> FIXED	UTTAM KUMAR DUTTA AND 3 ORS. <b>Versus</b> ASSAM PHARMACY COUNCIL AND 6 ORS	MR R SINGHA MS S PATOWARY	MRS. A GAYAN SC, HEALTH
67	<a href="#">WP(C)/3044/2023</a> FIXED	HASANUZZAMAN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	MRS R BEGUM (r-8) GA, ASSAM MR. J AHMED MR R A AHMED (r-8) MR M AHMED (r-8) SC, BTC SC, FOREST
68	<b>WITH</b> <a href="#">WP(C)/3041/2023</a>	HASANUZZAMAN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST
69	<b>WITH</b> <a href="#">WP(C)/3042/2023</a>	HASANUZZAMAN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST
70	<a href="#">WP(C)/5528/2023</a> FIXED	SANTANU BARKATOKY AND 5 ORS. <b>Versus</b> ASSAM PHARMACY COUNCIL AND 5 ORS.	MR R SINGHA MS S PATOWARY	SC, HEALTH
71	<a href="#">WP(C)/5806/2023</a> B/O	TRADERS (ASSAM) <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR M SAHEWALLA MS. S. TODI MR H K SARMA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM MR. S BORA MR. S BORA MR. S P CHOUDHURY MR. S P CHOUDHURY MR K BISWAKARMA (r- 2,3,4) SC, HOUSING AND URBAN AFFAIRS SC, HOUSING AND URBAN AFFAIRS

**ORDERS**

72	<a href="#">WP(C)/3880/2017</a> BY SLIP	MEHJABIN KHABIR HAZARIKA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.H RAHMAN MS.P P DUTTA MRS.S SULTANA	SC, SECONDARY EDUCATION
73	<a href="#">WP(C)/5530/2022</a> BY SLIP	SUKHENDU PAUL <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	MR. C K S BARUAH SC, RAILWAY MR. ANIX SINGH, SC, IRCTC

74	<a href="#">I.A.(Civil)/2433/2024</a> CONNECTED WITH ITEM NO. 4 OF THE DAILY CAUSE LIST in WP(C)/2184/2020	BIKASH BUCHA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	GA, ASSAM DY.S.G.I. SC, INCOME TAX
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**HEARING**

75	<a href="#">WP(C)/7324/2013</a> PART-HEARD, BY SLIP	GROUP M MEDIA INDIA PVT. LTD. and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK	MR.K N CHOUDHURY GA, ASSAM MR.S SARMA MR.N UPADHAYA MR.M MAHANTA MS.A DEKA ADDL. AG, ASSAM MS.A BORPUJARI
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LEAVE NOTE OF ADVOCATES FOR 16/08/2024

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26)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
27)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
28)	MR. J P SHARMA	19-08-2024	To	15-09-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,16th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[MAC.APEAL AND CIVIL BENCH-III MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
55	<a href="#">WP(C)/7475/2023</a> FIXED	LABONYA SAIKIA AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS M D MEDHI MS J KALITA	GA, ASSAM SC, AG MR. FIRUZ KHAN (r-6,7,8) MR U CHAUDHURY (r-6,7,8) MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH (r-6,7,8) Q. KIBA (r-6,7,8) K. SUMI (r-6,7,8) MS LITO AWOMI (r-6,7,8) SC, FINANCE
<b>HEARING</b>				
56	<a href="#">Crl.A./103/2023</a> 2 Y 5 M 13 D.:PART-HEARD, WITH LCR 4 FILES, FIXED <b>WITH</b> <a href="#">I.A.(Crl.)/244/2023</a> <b>in</b> Crl.A./103/2023	BALURAM DEKA <b>Versus</b> THE STATE OF ASSAM	MR. D DEKA MR. R Deka S I AKAND	MS. N M DEKA (R-2) PP, ASSAM
57	<a href="#">MACApp./251/2014</a> WITH LCR, FIXED	BALURAM DEKA <b>Versus</b> THE STATE OF ASSAM	MR. D DEKA MR. R Deka S I AKAND	PP, ASSAM
57	<a href="#">MACApp./251/2014</a> WITH LCR, FIXED	SABINA YASMIN and 4 ORS. <b>Versus</b> MOINUL HOQUE and 2 ORS.	MR.A R AGARWALA MS.T HASNU	MR. R GOSWAMI (R3) MR J JOHN MS. P BORTHAKUR (R3) MR D DEKA (R3)

LEAVE NOTE OF ADVOCATES FOR 16/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
5)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
6)	MR D K DAS	12-08-2024	To	16-08-2024
7)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024

8)	MR. B K JAIN	09-08-2024	To	16-08-2024
9)	MR H MAURYA	09-08-2024	To	16-08-2024
10)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
11)	MR R GOENKA	07-08-2024	To	23-08-2024
12)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
13)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
14)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
15)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
16)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
17)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
18)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
19)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
20)	MR M Z AHMED	16-08-2024	To	16-08-2024
21)	MS B DUTTA	16-08-2024	To	16-08-2024
22)	MR. A M DUTTA	16-08-2024	To	16-08-2024
23)	MD. I HUSSAIN	16-08-2024	To	16-08-2024
24)	MR. N J DUTTA	16-08-2024	To	22-08-2024
25)	MR. M BISWAS	16-08-2024	To	20-08-2024
26)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
27)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
28)	MR. J P SHARMA	19-08-2024	To	15-09-2024